NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB) 375 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE COMPANY: Vedanta Ltd. Vs. Sequel Alloys & Wires Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner(s):

Counsel for the Petitioner.

For the Respondent(s): None

ORDER

Ld. Counsel for the Petitioner prays for some time to file the certificate as required under Section 9(3)(c) of the Code.

To come up for further consideration on 23rd October, 2017.

(S. K. Mohapatra

Member (T)

(Ina Malhotra) Member (J)

(Lekh Raj Singh)